

## Annexure-4

Name of the corporate debtor: Suasth HealthCare Foudation

Date of commencement of CIRP: 31 August 2021

List of creditors as on: 10 May 2022

## List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

S No	Name of Creditor	Identification No	Details of Claim received		Details of Claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party						% of voting share in CoC
1	Hari Vitthal Mission	-	15-Sep-21	631,948,267	603,746,150	Bank/Financial institution	-	Yes	0.00%	-	-	28,202,117	-	
	<b>Total</b>			<b>631,948,267</b>	<b>603,746,150</b>				<b>0.00%</b>	<b>-</b>	<b>-</b>	<b>28,202,117</b>	<b>-</b>	

In pursuance to provisions of the Code, the RP has conducted his diligence and from the documents and information available, RP is of the opinion that Srei Equipment Finance Ltd. and Hari Vitthal Mission are related party to the Corporate Debtor. The same has been communicated by RP vide email dated 11 January 2022.

Considering the related party status of SREI Equipment Finance Limited and Hari Vitthal Mission, in pursuance to the proviso to section 21 (2) of the Code, they no longer have a right of representation, participation and voting in the meetings of the committee of creditors of the Corporate Debtor.